(b) if so, what is the criterion for awarding these scholarships; and

(c) what is the amount of these scholarships ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes. Scholarships are awarded by the Ministry *at* Home Affairs to ihe boys of Union Territories only.

(b) The scholarships are awarded on merit-cMm-means basis.

(c) The requisite information is given in the statement enclosed.

STATEMENT

Income	Rate of scholarship	Amount of scholarship and cloth- ing allowance
Rs. 0-500 p.m.	Full scholarship plus clothing allowance.	Rs. 1900.00 per annum plus Rs. 300.00 for clothing allowance in the first year and Rs. 150 in subsequent years.
Rs. 501-750 p.m.	‡ scholarship plus clothing allowance.	Rs. 1425.00 per annum plus Rs. 300.00 for clothing allowance in the first year and Rs. 150 in the subsequent years.
Rs. 751-1000 p.m. Rs. 1001-1200 p.m.	Half scholarship	Rs. 950.00 per annum. Rs. 475.00 per annum.

ELECTION IN GOA, DIU AND DAMAN

fSHRI M. M. DHARIA: 502. ^ SHRIMATI TARA / RAMCHANDRA SATHE:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have taken any decision regarding holding early general election in Goa, Diu and Daman; and

(b) if so, when polling is likely to take place in those territories?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI IAISUKHLAL HATHI): (a) No, Sir.

(b) Does not arise.

नाजायज शराब बनाने के मामले

503. श्री राम सहाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में 1965-66 में अब तक नाजायज शराव बनाने के कितने मामलों में पुलिस ने चालान किये हैं; और इस सम्बन्ध में कितने व्यक्तियों को सजा दी गई:

 (ख) कितनी नाजायज शराब पकड़ी गई: और

(ग) क्या गत वर्ष की अपेक्षा ऐसे मामलों की संख्या में कोई कमी हुई है?

UCASES OF ILLICIT DISTILLATION

503. SHRI RAM SAHAI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of illicit dis tillation challaned by the police in Delhi so far during the year 1965-66 and Ihe number of persons convicted on that account;

(b) the quantity of illicit liquor seized; and

(c) whether there has been any decrease in the number of such cases as compared to the previous year ?]

*[] English translation.

ग्ह-कायं मंत्रालय में उपमंत्री (श्री बी० सी० शुक्ल) : (क) 1965-66 में दिसम्बर, 1965 तक 2,242 मामले पकड़े गये, तथा 1,656 व्यक्ति दोपी सिद्ध हुए।

(ख) 27041 बोतलें।

(ग) जी नहीं।

t[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA) : (a) In 1965-66, 2,242 i have been detected till December 1965 and 1,656 persons have been convicted.

(b) 2704H bottles.

(c) No, Sir.]

डाक तथा तार विभाग को बी जाने वाली बकाया रकम

504. श्री राम लहाय क्या संचार मंत्री यह बताने की कृपा करेंगे कि अशोक होटल, जनपथ होटल तथा जम्मु-कश्मीर ट्रेड एजेंट की तरफ डाक तथा तार विभाग की बकाया जो रक्तम थी, क्या वह 1965 के अन्त तक वसूल हो गई है, यदि नहीं, तो इसके क्या कारण हैं; और उनके कब तक बसूल हो जाने की संभावना है ?

t[ARREARS DUE TO P. & T. DEPARTMENT

504. SHRI RAM SARAI : Will the Minister of COMMUNICATIONS be pleased to state whether the arrears due to P. & T. Department from Ashoka Hotel, Janpath Hotel and Jammu Kashmir Trade Agent were recovered by the end of 1965; if not, what are the reasons thereof; and by when they are likely to be recovered 7]

संसद कार्य तथा संचार विभागों में राज्य मंत्री (श्री जगन्नाथ राव) : इस प्रश्न के पहले भाग का उत्तर नकारात्मक है। दूसरे भाग के उत्तर में यह कहा जा सकता है कि मामले की तेजी से पैरवी की जा रही है और बक़ाया रकम की वसूली गीघ्र ही होने की आवा है। t[THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO) : The answer to the first part of the question is in the negative. Regarding latter part, the matter being under active pursuit stage, recoveries are expected to be effected before long.]

to Questions

DEMANDS OF THE PETROLEUM WORKERS UNION, ERNAKULUM

505. SHRI P. K. KUMARAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have received any memorandum from the Petroleum Workers Union, Ernakulam regarding the future pattern of oil distribution from Cochin Refineries;

(b) if so, what are the main demands of the workers; and

(c) what is the reaction of Government to those demands ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN) : (a) Yes.

(b) The main demand of the Petroleum Workers' Union; Ernakulam is that the distribution pattern for the production of Cochin Refinery should not lead to large scale retrenchment of workmen employed in the Ernakulam and Cochin installations of foreign oil companies. The Indian Oil Corporation Limited and the Cochin Refinery should either absorb the workmen or utilise the existing storage and distribution facilities of the foreign oil companies.

(c) The matter has been brought to the notice of the Cochin Refineries Limited and the Indian Oil Corporation Limited.

DRSMISSAL OF WORKERS OF BANKOLA Colliery of Asansol

506. SHRI P. K. KUMARAN: Will the Minister Of LABOUR, EMPLOYMENT AND REHABILITATION ba pleased to state

t[] English translation.